IN THE HIGH COURT OF MEGHALAYA SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.e.f.01.01.2018 to 31.01.2018

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 31.01.2018
1	(RFA) Regular First Appeal	S/B D/B	2			2
2	(MAF) Misc Appeal First	S/B D/B	1			1
3	(RSA) Regular Second	S/B	7			7
	(CRP)Civil Revision	D/B S/B	27	1		28
4	Petition	D/B S/B	2		1	1.
5	Review Petition (WPC)Writ	D/B				1
6	Petitions(Civil)	S/B D/B	470 67	12	4	478
7	(CA)Company Appeal	S/B D/B	1			1
8	(C.Ptn) Company Petition	S/B D/B	3			3
9	(PIL)Public Interest Litigation	S/B D/B	18	2		20
10	(WA)Writ Appeal	S/B				
11	(Test.Case)Testamentary	D/B S/B	1			41
12	Case (Cont Case C)Contemp	D/B S/B	16	1		17
	Case Civil TR.P.(C) Transfer	D/B S/B	1			1
13	Petition Civil	D/B S/B				
14	(ITA) Income Tax Appeal	D/B S/B				
15	(SA) Second Appeal	D/B S/B	6			
16	(FA) First Appeal	D/B				6
17	Arbitration Petition	S/B D/B				1
18	(Crl A) Criminal Appeal	S/B D/B	5			5 5
19	(Crl Rev Petn) Criminal Revision Petition	S/B D/B	5			5
20	(Crl Petn) Criminal Petition	S/B D/B	11		1	1.0
21	Contempt Case (suo-	S/B				
	moto)(crl.op(c) Bail Application	D/B S/B	1			1
22	/Anticipatory Bail(BA/AB)	D/B				
23	(W.P.Crl) Writ Petition (Criminal) (Habeas	S/B				
	(Trp P Crl) Transfer	D/B S/B				
24	Petition(Criminal) (Cont Case Crl)	D/B S/B				
25	Contempt Case(Criminal)	D/B				
26	Arbitration Appeal	S/B D/B	2			2
27	Election Petition	S/B D/B				
28	Company Application	S/B				
29	(C.Appln) First Appeal from	D/B S/B				1
	Order(FAO)	D/B S/B				
30	Central Excise ap	D/B	2			2
31	Custom Appeal (Cus.Appl)	S/B D/B	1			1
	TOTAL		697	16	7	706